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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

O.A.No. 1888 of 1988

Date of Order: 6.1.94.

CORAM:

H on'ble Mr.C.J.Roy, Member(J)

Hon'ble Mr.S.R.Adige, Member(A).

Versus

Union of India throug the Secretary, Ministry of Defence, South Block, New Delhi & 30 others ... Respondents.

ORDER (ORAL)

Hon'ble Mr.S.R.Adige, Member(A).
This case was amongst the first ten cases listed today peremptorily for final hearing.
None for the applicant.

None for the respondents.

The application is dismissed for default.

(S.R.ADIGE)
MEMBER(A)

(C.J.ROY)
MEMBER(J)

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